

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**NOTIFICATION**

No. 6577 AR(J)/2019

Bilaspur, Dated 28 /06/2019

It is hereby notified that Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Ram Prasanna Sharma** to deal with the Company Matters as per Chapter IV Rule 22 of the C.G. High Court Rules, 2007.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

*Sd/-*  
**(Neelam Chand Sankhla)**  
**Registrar General**